(b) The criteria adopted for opening L.I.C. branch offices are viability of the new branch after taking into account various factors such as population to be covered, economic development of the area, number Development Officers and agents available, number of existing branches in a particular District and the distance of the proposed new branch from other neighbouring branches; and

(e) No, Sir. LIC does not propose to open a branch office at Sundergarh in Orissa in the current financial year. However, LIC has two branches already operating at Rourkela and Udit Nagar in this District.

Establishment of Zone of Peace in Indian Ocean

2159. SHRI KRISHNA SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that China has also stressed the need for establishing a Zone of Peace in Indian Ocean and Mediterranean seas;
- (b) if so, whether in the light thereof, the possibilities of establishment of a Zone of Peace in Indian Ocean have improved; and
- (c) if so, the Government assessment in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN): (a) People's Republic of China has voted in favour of Resolution 28/32 (1971) on the establishment of Zone of Peace in the Indian Ocean. China has reiterated this position in some of the recent statements made by the Chinese leaders and representatives.

(b) and (c). However due to the attitude of some Western Countries in the Ad-hoc Committee, there has been no forward movement. These countries are insisting on bringing in issues extraneous to the main focus of the Conference, i.e. militarisation and presence of great powers in Indian Ocean areas, These and other related differences

have been used as a justification for repeated postponement of the Conference. Under these circumstances, the possibility of holding the Conference at an early date, but not later than 1988, as called for in Resolution 40/153 appears remote.

Proposal to encourage automation of new textile units

2160. SHRI HUSSAIN DALWAI: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government propose to encourage automation in textile industry in order to improve the quality of cloth; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY **TEXTILES** OF (SHRI KHURSHID ALAM KHAN): (a) and (b). The Textile Policy announced by Government in June, 1985 has stressed the need for modernisation of textile industry. Modernisation in spinning, weaving and processing sectors shall be undertaken on the basis of carefully identified needs of each unit as to installation of balancing equipment, renovation of existing machinery, replacement and technology upgradation For this purpose. Government have constituted a Modernisation Fund of Rs. 750 crores to meet the modernisation requirements for the next 5 years. The import of modern and sophistimachinery not available cated textile indigenously is being liberally permitted. Textile machines namely rotor spinning machines, auto cone winder, two for one twisters are also allowed for import at reduced rate of import duty. A national level standing advisory committee on modernisation of textile industry has also been set up to advise Government on needs of modernisation and type of modernisation that the industry should adopt.

External assistance for development programme in Orissa

2161. SHRIMATI JAYANTI PAT-NAIK: Will the Minister of FINANCE be pleased to state:

- (a) whether Government of Orissa had sought external assistance for implementing development programme in the state;
- and external assistance for implementing major power projects?
- (b) if so, the number of projects under implementation in Orissa with external assistance;
- THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir.
- (c) the projects started in Orissa with World Bank assistance; and
- (b) to (d). A statement showing details of externally assisted projects in Orissa is given below.
- (d) the steps taken by Union Government to help the state in getting World Bank

Statement

117

Details of project in Orissa under implementation with assistance including the World Bank

Name of the Amount of Remarks. country/ assistance assistance in million in million	2 3 4 5	s project World Bank \$ 83 signation II ,, \$105 \$127 The projects implemented by Bihar and Orissa States.	\$326.4	\$22.0 Orissa is one of the four States participating in the project. Share of Orissa is not available separately.	\$20.0 A multi-State project with the participation of Orissa. The share of Orissa is not available.	tive Development \$220.0 This is a Central Sector project 9 States, including Orissa are participants. The share of Orissa is not
. Name of the project	2	Mahanadi Barrages project Orissa Medium Irrigation II Subernarekha Irrigation	Upper Indravati Hydro-electric project	Cashewnut project	Inland Fisheries.	National Cooperative Development
SI. No.	-	3. 5.	4 .	44	6	7.

,	119	Written	Answers	•	AÚĠI	UST	1, 1986		Written Ang	wers 120
	\$	Orissa is one of the three participating States. The Share of Orissa is \$ 10.6 million.					A multi-State project along with Orissa. The share of Orissa is not available.	Orissa, Haryana and Madhya Pradesh are participating States. The share of Orissa is not available.		
	4	\$ 38.6	Yen 1.5 billion	SKR 135	£ 3.9	£ 12.34	£ 12.05	\$ 13	ECU 1.5 (Approximately Rs. 1.95 crores)	DKR 69.8 (Approximately Rs. 8.5 crores)
	3	=	Japan	Swedish International Development Agency	U.K.	U.K.	U.K.	Italy	East European Community.	Danish International Development Association.
	2	National Agricultural Extension I	Hirakud Hydro Electric Project Stage III	Social Forestry project	Orissa Fisheries Project	Orissa Family Welfare project	Indo-British Fertiliser Education project	Integrated Agricultural Development	Cyclone protection Shelters	Rural Drinking Water Supply
-		ဆ်	. o î	10.	11.	12.	13.	14.	15.	16.

120